

**CENTRAL ADMINISTRATIVE TRIBUNAL  
CUTTACK BENCH, CUTTACK,**

**ORDER SHEET**

COURT NO. : 1

06.02.2019

O.A./260/297/2012

REG. LIMITATION

KHIROD CHANDRA SAHOO

-V/S-

STEEL AUTHORITY OF INDIA

ITEM NO:14

FOR APPLICANTS(S) Adv. : None appears for the applicant

FOR RESPONDENTS(S) Adv.: None for the Respondents.

Notes of The Registry	Order of The Tribunal
	<p>None appears for the Applicant.</p> <p>No one had appeared on 01.01.2019 and it is ready for hearing on orders/direction. In view of this, applicant appears to be disinterested to pursue this case.</p> <p>Accordingly, the O.A is dismissed for default for non-prosecution on the part applicant.</p> <p>( SWARUP KUMAR MISHRA ) MEMBER (J)</p> <p>( GOKUL CHANDRA PATI ) MEMBER (A)</p> <p>pms</p>